

NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Virtual Hearing)

PRESENT: SHRI RAJEEV BHARDWAJ – MEMBER (JUDICIAL)
: SHRI SANJAY PURI – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 08.07.2024 AT 01:45 P.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/109/7/AMR/2022		7 of IBC	Canara Bank vs ASR Engineering & Projects Ltd

ORDER

Present: Mr. Deepak Bhattacharjee and Mr. Dishit Battacharjee, Ld. Counsels for the FC.
Mr. Y. Suryanarayana, Ld. Counsel for the CD.

Ld. Counsel for the FC is directed to seek instructions from higher authority whether they are interested to consider the proposal or not, otherwise, matter will be heard on the next date of hearing. List the matter on 22.07.2024.



SANJAY PURI
MEMBER (TECHNICAL)



RAJEEV BHARDWAJ
MEMBER (JUDICIAL)